S. No. Region & State		No. of Dispensaries	No. of Hos- pital	No.of Chest Clinics
5 Karma Bihar		15	1	
6 Allahabad Uttar Prade	ih.	11		••
7 Nagpur Maharasht	ra.	. 16	••	••
8 Bhubaneswar . Orissa		14		••
9 Calcutta West Benge	ıİ	11	• •	1.
Assam		1	• •	• •
Tripura		1		••
	TOTAL:	154	2	1

Welfare measures for beedi workers

470. SHRIMATI RATAN KUMARI: Will the Minister of LABOUR be pleased to state:

- (a) the number of wards of beedi workers benefited under the scheme of providing one set of school uniform during the last three years alongwith the locations;
- (b) the number of beedi workers benefited so far under the scheme for supply of TV sets to the beedi cooperative societies in Uttar Pradesh, Madhya Pradesh and Bihar during the last two years; and
- (c) the expenditure incurred under the scheme for organisation of games and sports, social and cultural programmes for beedi workers during the last three years alongwith the names of such places?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) to (c) The information is being collected and will be placed on the Table of the House.

Housing scheme for beedi workers

- 471. SHRIMATI RATAN KUMARI: Will he Minister of LABOUR be pleased to state:
- (a) the amount of loan and subsidy given to beed workers under 'Build Your Own House Scheme';
- (b) whether if is a fact that this amount is not sufficient for the purpose;
- (c) the number of houses sanctioned and constructed so far under the above scheme alongwith the location thereof; and
- (d) what are the salient features of the Group Housing Scheme for Beedi Workers?

THE MINISTER OF LABOUR AND WELFARE (SHRIJ RAM VILAS PASWAN): (a) Under the 'Build Your Own House Scheme', an inter st free loan of Rs. 6,000/-(recoverable in monthly instalments in a period of nine years) and subsidy of Rs. 1,000/- is given to a beedi worker. An additional subsidy of Rs. 1,000/- is given to those workers who adopt small family norms.

- (b) The Beedi Workers Welfare Fund has been set up to supplement and not supplant the efforts of the State Governments and employers to ameliorate the living conditions of beedi workers. Keeping in view the total cost of construction of a house under 'Build Your Own House Scheme', role of the Fund and its resource position, the rate of subsidy and loan is considered sufficient for the present.
- (c) A statement is enclosed. (See below).
- (d) Under this Scheme, a registered Co-operative Group Housing

Society having at least 50 beedi workers as members is eligible for benefits. The loan and subsidy is payable from the Fund at the following rates:—

- (i) Loan- @ Rs. 6,000/- per house.
- (ii) Subsidy-@Rs. 1,000/- per house.

The Society is allowed to negotiate a second mortgage (in addition to mortgage to the Welfare Fund) of the tenements in favour of a Financial Institution or any other person.

Statement

Number of houses sanctioned and constructed under Build Your Own House Scheme

Sl. No.	State					•				No. of houses sanctioned*	No. of houses constructed*
1	Andhra Prades	h			•					42	23
2	Tamil Nadu		•		•			•		3	3
.3	Orissa .	•	•		•		•	•	•	492	389
4	Tripura .					•	•	•		29	29
5	West Bengal		•			•		•		396	345
6	Assam .			•	•			•		91	90
· 7	Madhya Prade	sh		•		•		•	•	41	31
8	Rajasthan		•	•			•			14	14
9	Gujarat .		•	• :		•		•		6	. 6
10	Bihar .	•	•	•			•	•		32	32
1 1	Uttar Pradesh		•	•		•		•	•	40	2 1
12	Kerala .		•	•	•	•		•	•	699	252
13	Karnataka .	•						•		63	14
.14	Maharasthra								•	72	61
						TOTAL .			-	2020	1310

^{*}Figures are provisional.